NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P (IB)No.182/2017 CA (IB)No.465/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th November 2017, 10.30 A.M.

Name of the Company		Gujrat NRE Coke Ltd.		
Under Section		10 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1	NS	Giwar,	Pelelus	

ORDER

Ld. Counsel for the corporate debtor is present.

C.A. (IB) No. 465/KB/2017 has been moved by the corporate debtor, which may be listed on 28/11/2017 along with the main insolvency petition for consideration.

List on 28/11/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)